

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.1603
TO BE ANSWERED ON 19th DECEMBER, 2018**

BHARAT NET SCHEME

1603. SHRI MALLIKARJUN KHARGE:
KUNWAR BHARATENDRA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the amount of funds that have been spent on the Bharat Net Scheme by the Government till date;
- (b) the number of villages that have commercial FTTH (fiber-to-the home) connections in the country, State/UT-wise;
- (c) the number of villages that have been connected with commercial broadband under the Bharat Net Project;
- (d) whether the Government has undertaken any measures to increase uptake of connections under the Bharat Net Project by gram panchayats;
- (e) the role and duties of Bharat Sanchar Nigam Limited (BSNL), Bharat Broadband Network Limited (BBNL) and other agencies in the implementation of the Bharat Net project; and
- (f) the details regarding outstanding due from BSNL, BBNL and other agencies in the operation and maintenance for the Bharat Net project ?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) Rs. 17,786 crore has been spent under the Bharat Net Scheme by the Government till date.
- (b) & (c) Free FTTH have been provisioned for all GPs under BharatNet for one year and 14980 FTTH (fiber-to-the home) commercial connections have been provided by BSNL under BharatNet Project. The State wise details of FTTH connections is enclosed as **ANNEXURE-I**.

(d) Yes. To trigger the ecosystem and promote BharatNet utilization, highly concessional Tariff for bandwidth and dark fibre for utilizing the network for service delivery has been formulated and applied.

There are multiple measures, taken for the utilization of BharatNet e.g.

- Several conferences/ meetings have been held with multiple stake holders like, TSPs/ISPs/ Cable Operators/ States etc. for encouraging the utilization of BharatNet in rural areas.
- Wi-Fi Hotspots installations by CSC-SPV at 32,828 GPs.
- Rajasthan has been given the work of commissioning the Wi-Fi Hotspot at 10,000 GPs.
- BBNL is providing Wi-Fi Network for all GPs. Agencies for over all 1.05 lakhs GPs have been selected.
- The States have been encouraged take FTTH connections under BharatNet.

(e) The roles and duties of Bharat Sanchar Nigam Limited (BSNL), Bharat Broadband Network Limited (BBNL) and other agencies in the implementation of the Bharat Net project is enclosed as **ANNEXURE-II**.

(f) The payment of operation and maintenance charges are made by BBNL on the basis of invoice received and examined, from the agencies. This is done on continuous basis.

State/UT-wise FTTH Connections:

States/UTs	Number of connections from BharatNet
Assam	740
Andhra Pradesh	19
Bihar	60
Chhattisgarh	268
Gujarat	679
Haryana	13
Jharkhand	348
Karnataka	4716
Kerala	1475
Madhya Pradesh	3899
Maharashtra	1358
Odisha	94
Puducherry	16
Punjab	33
Rajasthan	890
Telangana	38
Uttar Pradesh-East	143
Uttar Pradesh-West	08
Uttarakhand	65
West Bengal	118
TOTAL	14980

The role and duties of Bharat Sanchar Nigam Limited (BSNL), Bharat Broadband Network Limited (BBNL) and other agencies in the implementation of the Bharat Net project

- i. Bharat Broadband Network Limited (BBNL) is Executing Agency of BharatNet. The primary role of BBNL is to establish, manage & operate the BharatNet Infrastructure. BBNL is also monitoring the progress of work.
- ii. BSNL is one of the implementing agency among various Project Implement Agency (PIA) like PGCIL, RailTel, State Governments, Private agencies etc. BSNL has implemented the substantial portion of Cable laying works under BharatNet Phase-I. It is also implementing a part of the BharatNet Phase-II project under CPSU-led Model of implementation.
- iii. Under the Revenue Sharing arrangements signed between BBNL and BSNL, BSNL is to maintain OFC, operate and market network, funds in lieu of this is provided by BBNL to BSNL.
